

STATEMENT

According to the information received from the State Government, a boy named Khuman Singh aged about 12 years, and resident of village Madra in Udaipur District was employed on the construction of an anicut in village Madra, contract for which had been given by Panchayat Samiti Kotra to one Shri Udailal Lohar. On the evening of 21st May, 1968 he did not return home. The members of his family thought that he had gone to another village with one Chunia Daroga in search of a job, as he had been saying earlier. However, on the 22nd May 1968 the younger brother of Khuman Singh saw Chunia Daroga working at the anicut. He informed his mother and the other relations about it. Chunia Daroga was known in the village to be a medium of occasional divine inspirations, who could make oracular utterances under such inspirations. When asked about Khuman Singh he pretended to be under the spell of such inspiration and said that he had been swallowed by a giant reptile. On the 27th May Khuman Singh's father reported about his disappearance to police station Ogra. The police made efforts to trace out the boy, but remained unsuccessful. On the 3rd July, 1968, the Station House Officer happened to visit the village of Khuman Singh, when his father furnished a written report alleging that he suspected Chunia Daroga to be the murderer. Chunia Daroga was arrested and intensively interrogated. On his disclosure the buried skeleton of the deceased Khuman Singh and his blood-stained clothes were recovered. 5 more persons, including Hiralal Jain, who was financing the contract for the anicut, were arrested. 5 accused persons made confessions under Section 164 Cr. P. C. Hiralal Jain was disclosed to have paid Rs. 1,000/- for the ghastly murder, because he wanted a human sacrifice to start the work on the anicut. All the accused persons have been challaned and the case is pending in the court of the Sub-Divisional Magistrate.

(c) The State Government have been advised to ensure prompt investi-

gation under senior police officers, so that the persons responsible for such crimes are speedily brought to trial. They have also been requested to go to the root causes of such heinous crimes.

LOSS ON ACCOUNT OF THE STRIKE BY THE CENTRAL GOVERNMENT EMPLOYEES

*127. SHRI SRADHAKAR SUPAKAR:
SHRI N. K. SOMANI :
SHRIMATI NIRLEP KAUR:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total amount of loss sustained by Government on account of the token strike by a section of the Central Government Employees on the 19th, September, 1968 and subsequent "Work to Rule";

(b) the details of the loss; and

(c) the additional expenditure Government have to incur in case the demands of the Central Government employees are acceded to ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Information is being collected and will be placed on the table of the Lok Sabha as soon as possible.

(c) This is a hypothetical question and many variables are involved since all the demands are not precise. However, an analysis will be made and an approximate idea given as early as possible of the financial implications or assumptions which will be stated in the analysis.

COMMUNAL PROPAGANDA BY NEWSPAPERS

*128. SHRI HEM BARUA :
SHRI VALMIKI CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that certain newspapers in the country are indulging in communal propaganda;

(b) if so, whether these papers belong to certain political parties; and

(c) the steps taken by Government in this connection?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) Yes, Sir.

(b) Government do not have any definite evidence about the connection of these papers with political parties.

(c) Government have drawn the attention of the State Governments to the provisions of the existing law, specially Sections 153A, 295A and 505(c) IPC, which can be invoked for prosecuting persons who promote enmity between different groups on grounds of religion, etc, or commit any act which is prejudicial to maintenance of harmony between different religious groups or communities. Pursuant to the acceptance by the Government of the recommendations of the National Integration Council, the Criminal and Election Law (Amendment) Bill, 1968 has been introduced in the Lok Sabha and is now before a Joint Select Committee.

SATELLITE COMMUNICATION SYSTEM FOR EDUCATIONAL PURPOSES

*129. SHRI HEM RAJ :
SHRI N. R. LASKAR :

Will the Minister of EDUCATION be pleased to state :

(a) whether the United Nations Educational, Scientific and Cultural Organisation propose to set up a Satellite Communication System in India to eradicate illiteracy;

(b) if so, how far it will be of help in the rural areas;

(c) what will be the total cost of the scheme; and

(d) when the scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) to (c). The United Nations Educational, Scientific and Cultural Organisation does not propose to set up a Satellite Communication System in India. A group of research experts commissioned by Unesco to prepare a feasibility study of a pilot project using a communication satellite primarily for educational television observed some time ago that India would offer a good choice for the application of a pilot project. With the concurrence of the Government of India, the Unesco deputed an Experts Mission in November-December, 1967 to study the feasibility of launching a pilot project in India in the use of satellite communication for educational and economic development purposes. The Unesco Mission, on the basis of the information assembled in this country and drawing upon the experience of other countries, reached the conclusion that the requirements of literacy, extension and improvement of school education, health and family planning, improvement of agricultural production, urban and rural community development could be achieved by a Satellite Communication System. The recommendations of the Unesco Mission are under examination by the Government.

The total cost of the project, as worked out by the Unesco Mission, will amount to \$ 50 million of which \$ 30 million will be in foreign exchange. The technical and engineering aspects of the use of Satellite Communication are being studied and a decision in the matter will be taken after the studies are completed.

INVITATIONS TO GOVERNMENT OFFICIALS FROM FOREIGN MISSIONS

*130. SHRI HARDAYAL
DEVGUN :
SHRIMATI SAVITRI
SHYAM :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Government officials accept invitations